

⑧

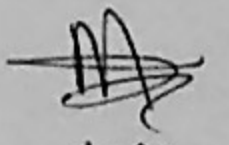
OA 408/05

12-12-06

Hon. Mr. K. Elango, J.M.

Hon. Mr. M. Jayaraman, A.M.

On the illness slip sent by counsel
per applicant, the case is adjourned
to 7-2-07 per orders.


A.M.

K. Elango
J.M.

OIR

24/07

NO RA received
whereas CA has
already been filed
& same is on
record.



7.2.2007

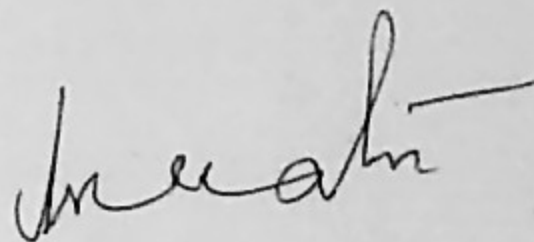
Hon. Mr. Justice Khem Karan, V.C.

Hon. Mr. P.K. Chatterji, A.M.

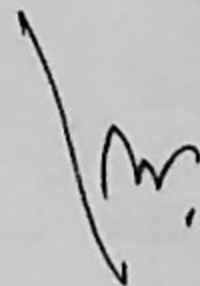
List revised. None appears
for the applicant.

Shri R.C. Shukla holding brief
of Shri S. Singh, counsel for the
respondents is present.

The OA is dismissed for
non-prosecution.



A.M.



V.C.

